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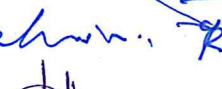

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|--------------------------------------|---------|-----------------------------------|
| CP(CAA) No.41/BB/ 17 | - | For filing report of OL/ROC/RD | 230/232 | NXP India Private Limited |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

| | | | |
|----|-------------------------|-----------------------|---|
| 1) | Prerna Hatti | ROC |  |
| 2) | SATISH JOHN SPT Legy | Adverse to petitioner |  |
| 3. | J. Hangovan | OL |  |

Counsel for petitioner is present. Assistant from OL office is present. OL has already filed his report. Shri K. Bheemaiah has filed memo of appearance for ROC and requested to file report.

List it on 23.10.2017. Counsel reported that there is no comment on the report filed by the OL.


MEMBER (J)


MEMBER (T)